

(c) Thirty-four persons were killed in these accidents during the calendar year 1973 and 12 during the calendar year 1974.

**Trains cancelled on Western Railway**

4788. SHRI VEKARIA:  
SHRI ARVIND M. PATEL:  
SHRI D. P. JADEJA:

Will the Minister of RAILWAYS be pleased to state:

(a) the number and particulars of trains cancelled on Western Railway due to shortage of coal; and

(b) when these services will again be resumed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) As on 18th March, 1975, 53.5 pairs of passenger trains remained cancelled on Western Railway due to the shortage of coal. A statement showing the particulars of these trains is laid on the Table of the House. [Placed in Library. See No. LT-9311/75].

(b) Lately the loco coal loading has picked up and consonant with this build up Railways are in the process of selectively restoring the cancelled passenger services.

**Ticketless Travelling on Western Railway during 1974**

4789. SHRI VEKARIA:  
SHRI ARVIND M. PATEL:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of ticketless travellers apprehended on Western Railway during 1974;

(b) the amount realized from them as penalty; and

(c) the number of persons sentenced to imprisonment for not paying the penalty?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) 2,79,848.

(b) Railway Penalty: Rs. 21,47,126/-  
Judicial fine Rs. 69,920/-

(c) 19,449.

**Theft of Petroleum Products in Bombay**

4790. SHRI BANAMALI BABU:  
DR. H. P. SHARMA:  
PROF. MADHU DANDA-  
VATE:  
SHRI DHAMANKAR:  
SHRI NAWAL KISHORE  
SHARMA:  
SHRIMATI SAVITRI SHYAM:  
SHRI VASANT SATHE:  
SHRI BHAGIRATH BHAN-  
WAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether some racketeers who had been stealing petrol furnace oil, light diesel oil and high speed diesel oil from tankers while these products were being transported from oil depots to their destinations in Chembur and eastern suburbs in Bombay were recently apprehended;

(b) the quantity of various petroleum products seized; and

(c) the steps taken against the persons involved and to check such thefts in future?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c). Some press reports have appeared regarding malpractices while products were being transported from IOC's installation, to the customers through contractors' transport trucks or trucks hired or engaged by the customers. In all such cases, product was being delivered to the customers by IOC from the main installation and the tank trucks used were arranged